

AFFAIRS (SHRI DINESH SINGH):

(a) Progress was made on the question of human rights in the United Nations General Assembly in 1992, through adoption of Resolutions Nos. 47/111, 47/122, 47/131, 47/134 and 47/137, which inter-alia called for rationalising of reporting procedures under international instruments on human rights, convening of World conference on Human Rights, stressing the principle of non-selectivity, impartiality and objectivity, urged elimination of extreme poverty and the right of every people to choose freely their own socio-economic and political systems.

(b) The Government of India supported these Resolutions.

Third Module at Sahar Airport

2837. SHRI VILAS MUTTEMWAR: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether attention of the government has been drawn to the news item appearing in the Hindustan Times dated, February 11, 1993 regarding third module at Sahara airport; and

(b) if so, the facts thereof and the steps taken thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (b). The news report is on a statement of Chairman, International Authority of India (IAAI) on construction of module III International Terminal of Bombay airport, problems being faced at this airport and construction of second airport at Bombay.

IAAI has planned to complete the construction of module III at the International Terminal of Bombay airport during Eighth Plan. So far as construction of the second

airport is concerned, there is no specific proposal at present. In so far as other points raised in the news report are concerned the following are some of the measures taken:-

(i) Maintenance of X-ray machines provided by IAAI and Customs, has been beefed up;

(ii) Ministry of Home Affairs are evolving procedures to remove bottlenecks in speedy clearance at immigration counters.

(iii) State Government have been approached to expedite removal of encroachment; security guards have also been deployed by IAAI to prevent further encroachment.

Transposer on Gunadala Hill in Vijayawada

2838. SHRI V. SOBHANA-DREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received representations for setting up of transposer at Gunadala Hill in Vijayawada, Andhra Pradesh to cover the shadow zones; and

(b) if so, by when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. with a view to provide TV service to the shadow areas caused by Gunadala hills, another TV transposer is envisaged to be set up at Vijayawada. subject to the availability of resources.

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2839. KUMARI VIMLA VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state: